

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 31777/2017

KAUSAR AZAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.111747/2017-CONDONATION OF DELAY
IN FILING and IA No.111751/2017-EXEMPTION FROM FILING O.T. and IA
No.111749/2017-CONDONATION OF DELAY IN REFILING)

Date : 13-04-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Agarwal, AOR

For Respondent(s)

Mr.Vijay Pal,Adv.

Mr. Sahil Bhalaik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time as last chance is given to respondent No.2 to
file the counter affidavit.

Service is complete on the respondent Nos.1 & 4, but no one
has entered appearance on their behalf.

Ld.counsel for the petitioner is directed to take fresh steps
in respect of respondent No.3 within two weeks.

List the matter again on 09.07.2018.

SANJAY PARIHAR
Registrar

SB